Name of Institution	Amount Rs.	
Sri Mouni Vidyapeeth, Gar- gauti, District Kolha- pur, Bombay	50,000	
Khalsa College for Women, Sidhwan Khurd, Dis- trict Ludhiana, Punjab .	50,000	
Happy School Society, Darya- ganj, Delhi	40,000	
Mahila Ashram, Bhilwara, Rejasthan	16,000	
Dr. Algeppa Chettiar Trai- ning College, Kara- kudi (Madras)	1,643	

DEVELOPMENT OF DISTRICT AND STAT* CENTRAL LIBRARIES

- 76. MOULANA M. FARUQI: Will the Minister for EDUCATIO* be pleased to state:
- (a) the amount granted to each State for the development of District and State Central Libraries during >he year 1955-56; and
- (b) the major developments «ffect--ed in this direction during that year?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) Information is furnished in the . enclosed statement.

(b) 9 District and 3 Central State Libraries were established during the year. Grants were also sanctioned to provide fuvids for developing and strengthening such libraries as were established during the previous years.

STATEMENT

Grants sanctioned to various State Governments for Development of District and State Central Libraries, during 1955-56

Name of the Central Government Grant sanctioned for District and Central State Libraries

Rs.

Ι	Andhra	•			2,40,840
2	Accom		- 8		T2 OF 5 1

Name of the Central Government Grant State sanctioned for District and Central State Libraries

					Rs.
3.	West Beng	gal		500	13,25,818
4. 5. 6.	Bihar .	(40)	+	(4)	4,11,631
5.	Bombay		*	560	21,931
		Pradesh		4	4,48,961
7· 8.	Madras	14	2		3,47,266
	Punjab	100	£.	-	3,61,110
9.	Pepsu	16	6		4,20.108
10.	Rajasthan				57,837
II.	Saurashtra				4,05,698
12.	Bhopal				85,131
13.	Vindhya	Pradesh		3.0	1,64,469
		TOTAL .			54,92,364

CINTRAL OVERSEAS SCHOLARSHIP SCHIMB

- 77. MOULANA M. FARUQI: Will the Minister FOR EDUCATION be pleased to refer to page 41 of the Report of the Ministry of Education for 1955-56 and state:
- (a) whether the candidates select ed for the year 1956-57 under the Central Overseas Scholarships Schem;; have since gone abroad; and
 - (b; if so, to which countries?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) Not yet, Sir.

(b) Does not arise.

PAPERS LAID ON THE TABLE

- (1) INTER-GOVERNMENTAL AGREEMENT ON THE CANADA-INDIA COLOMBO PLAN ATOMIC REACTOR PROJECT
- (2) MESSAGES EXCHANGED BETWEEN THE PRIME MINISTERS OF CANADA AND INDIA

THE MINISTER WITHOUT PORTFOLIO (SHRI V. K. KRISHNA MENON): Sir, on behalf of the Prime Minister, I lay on the Table of the House:

(1) A copy of the inter-Governmental Agreement on the Canada-India Colombo Plan Atomic Reactor Project signed in New Delhi on the 28th April 1956, and (2) A copy of the Messages j exchanged between the Prime Ministers of Canada and India and the Statement published in both countries on the occasion of the signing of the Agreement.

[Placed in the Library. See No S-174/56 for (1) and (2).]

EIGHTH REPORT OF THE COM-MITTEE ON PETITIONS

SHRI JASPAT ROY KAPOOR (Uttar Pradesh): Sir, I beg to present the Eighth Report of the Committee on Petitions, dated the 8th May 1956, in _ aspect of the twelve petitions which -were remitted to it relating to the States Reorganisation Bill, 1956. In view of the fact that these petitions are identical in language and prayer to the petitions already circulated as papers to the States Reorganisation Bill 1956, the Committee has directed that only this report need be circulated to the hon. Members, and it be also forwarded to the Chairman and Members of the Joint Select Committee.

THE ALL-INDIA INSTITUTE OF MEDICAL SCIENCES BILL, 1956 continued

Mr. CHAIRMAN: We shall take up clause by clause consideration.

Clause 2—Definition*

Dr. W. S. BARLINGAY (Madhyi Pradesh): Sir, I move:

4. "That at page 1, after line 13, th following be inserted, namely:—

"(ce) 'Medicai Sciences' includ Allopathic, Ayurvedic, Yunar and Homeopathic systems c medicine;".

(The amendment also stood in th name of Dr. Shrimati Seeta Parnu nand.)

Mr. CHAIRMAN: Both the clau; and the amendment are before tt House. (After a pause). If there nobody who is prepared to speak......

Dr. W. S. BARLINGAY: Sir, I must apologise that I did not get up because it was really Dr. Shrimati Seeta Parmanand who was going to move this amendment, but since it has fallen to my lot, I do so. This is an important amendment and I want to make it perfectly plain that at any rate, as far as I am concerned, at a later stage, I am not going to press this amendment. That is for the very reason that we belong, after all, to the Congress Party, and we do not want to embarrass the hon. Minister in any way. But I might say this at this stage: we have heard the hon. Minister with great patience and with great attention and she is an extremely reasonable person. We have got great respect for her. But at the same time. I do wish to make it plain that as far as I am concerned, I am not convinced—not fully convinced at any rate—that justice is being done to Ayurveda j and Homeopathy in this country. As j our Prime Minister is always fond of saying, and quite rightly, in a democratic country such as ours, it is extremely important' to remember that the methods by which we try to achieve results are at least equally important, as important as the results themselves, and therefore, although | there may be disagreement between j myself or those who are the protagon-ists of Ayurveda or Homeopathy and j the hon. Minister, we do not want to make an attempt to gain a point and lose a friend. As Rajkumariji herself has said, she is a friend of Ayurveda and we want to explore in a very reasonable way further possibilities of discussions with her so that whatever we want to gain for Ayurveda may be properly and gracefully gained.

There are, if I may say, Sir, two or three things which we have got to remember so far as these systems of medicine are concerned. In Ayurveda there are certain things which seem to me very important; and one is that there are certain medicines of very very great value, and investigations